

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:38
ANSWERED ON:22.02.2013
FINANCIAL ASSISTANCE TO PRIS
Jakhar Shri Badri Ram

Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government has released any funds to Panchayati Raj Institutions (PRIs) in view of deficient rains in Rajasthan as per the recommendations of Finance Commission;
- (b) if so, the details thereof;
- (c) whether the Government is contemplating to give special status of PRIs in Rajasthan; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (b): Assistance from State Disaster Response Fund (SDRF) is provided for meeting the expenditure on immediate relief as per norms to the victims of eligible natural calamities , including drought. Assistance from National Disaster Response Fund is also provided in cases of severe natural calamities and requiring expenditure by a State Government in excess of the balances available in its own SDRF. As recommended by the Thirteenth Finance Commission (FC-XIII), Ministry of Finance has released centre's share of SDRF amounting to Rs.225.25 cr, Rs.698.27 cr and Rs.496.67 cr during 2010-11, 2011-12 and 2012-13 (upto 19-2-2013) respectively to Government of Rajasthan. Further, as per recommendation of FC-XIII, Ministry of Finance has released untied grant amounting to Rs.366.68 cr, Rs.672.92 cr. and Rs. 419.04 cr. during 2010-11, 2011-12 and 2012-13 (upto 19-2-2013) respectively to Government of Rajasthan for Panchayati Raj Institutions.

(c): No, Sir.

(d): Does not arise.